

**LIST OF BUSINESS**

**WEDNESDAY, THE 6<sup>TH</sup> NOVEMBER, 2019  
AT 2.30 P.M.**

**I. OBITUARY REFERENCES**

OBITUARY REFERENCES to the passing away of –

1. Shri Rajnish Kumar Babbi, MLA;
2. Shri Arun Jaitley, Former Union Minister;
3. Smt. Sushma Swaraj, Former Union Minister;
4. Sardar Sukhdev Singh Libra, Ex-M.P.;
5. Sardar Surinder Singh Dhuri, Ex- Parliamentary Secretary;
6. Shri Mukhtyar Singh, Freedom Fighter;
7. Shri Sita Singh, Freedom Fighter;
8. Shri Gurdial Singh, Freedom Fighter;
9. Shri Munsha Singh, Freedom Fighter;
10. Shri Nirmal Singh, Freedom Fighter;
11. Padam Shri Sarabjeet Singh, IAS (Retd.)
12. Dr. Harbhajan Singh Deol, Member, PPSC;
13. Shri Kamal Sharma, Ex-President, BJP;

**II. ANNOUNCEMENTS BY THE HON'BLE SPEAKER/SECRETARY**

**III FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE**

- i) **THE SPEAKER** to present the First Report of the Business Advisory Committee.
- ii) **A MEMBER OF THE COMMITTEE** to move that this House agrees with the recommendations contained in the First Report of the Business Advisory Committee.

**IV. MOTION REGARDING SUSPENSION OF CERTAIN RULES OF THE RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN THE PUNJAB VIDHAN SABHA (PUNJAB LEGISLATIVE ASSEMBLY)**

**A MINISTER to move that-**

" This House resolves that the current Session of the Punjab Vidhan Sabha (Punjab Legislative Assembly) being in the nature of Special Session to transact certain urgent and important Government Business, only Government Business be transacted during this Session

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and no other business whatsoever including Questions, Calling Attention Notices and any other business to be initiated by a Private Member be brought before or transacted in the House during the Session and all relevant rules on the subject in the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) do hereby stand suspended to that extent."

V. OFFICIAL RESOLUTION

**The Chief Minister to move that:-**

" On the historic occasion of the 550th Parkash Purab of Jagat Guru Sri Guru Nanak Dev Ji, this House, in remembrance of this great spiritual preceptor, humbly bows down in respect expressing its devotion and faith.

Transcending the bounds of religion, caste, nation and race, Sri Guru Nanak Dev Ji blessed the entire humanity with the boon of his unifying message of unity, equality, truth and love.

By according equal respect to rich and poor, high and low, man and woman, and by calling himself the companion of the poor and destitute, he granted eternal refuge and love to all of humanity.

In the form of his divine *bani*, the *arti*, Sri Guru Nanak Dev Ji composed a cosmic anthem, making manifest the eternal unity of the entire cosmos, nature and humanity, as well as the sanctity of this entire interaction.

By calling air the guru, water the father, and earth the mother, he revealed the deep and eternal bond between nature and mankind.

He blessed the world with the bounty of his divine words and music, which will for evermore accompany humanity by becoming a spiritual light, support and inspiration.

On this auspicious occasion, this august House resolves to carry forward Sri Guru Nanak Dev Ji's message of humanism, tolerance and compassion as well as his emphasis on preserving the environment. This House also re-dedicates itself to his timeless legacy and to the realization of ideals and values preached by the great Guru."

VI. LEGISLATIVE BUSINESS

**The Jagat Guru  
Nanak Dev Punjab  
State Open University  
Bill, 2019.**

A MINISTER to introduce the Jagat Guru Nanak Dev Punjab State Open University Bill, 2019..

To move that the Jagat Guru Nanak Dev Punjab State Open University Bill, 2019, be taken into consideration at once.

Also to move that the Bill be passed.

**CHANDIGARH:  
THE 5<sup>th</sup> NOVEMBER, 2019.**

**SHASHI LAKHANPAL MISHRA,  
SECRETARY.**